



केन्द्रीय विद्युत विनियामक आयोग  
CENTRAL ELECTRICITY REGULATORY COMMISSION



*Shubha Sarma, IAS*  
Secretary

Petition No. 230/TT/2016 & 231/TT/2016  
Dated the 6th February 2017

To

The Secretary,  
Central Electricity Authority,  
Sewa Bhawan,  
R.K. Puram,  
New Delhi 110 066

**Subject: Comments of CEA on 765 kV D/C Srikakulam - Angul Transmission line and assets under "Common system associated with East Coast Energy Pvt. Ltd and NCC Power Projects LTOA generation projects in Srikakulam Area-Part A" in Petition No.230/TT/2016 and 231/TT/2016.**

Sir,

This is in continuation of our letter dated 24.1.2017 on the subject mentioned above. PGCIL has claimed that 765 kV D/C Srikakulam - Angul Transmission line has been commissioned which connected Angul Substation to Srikakulam sub-station. There is another 765 kV D/C line Srikakulam-Vemagiri, which connects Srikakulam sub-station at Vemagiri sub-station which is connected to LILO of 400 kV Gazuvaka-Nunna at Vemagiri. This makes 765 kV D/C line connecting to LILO 400 kV line with no other outgoing circuit at Vemagiri (Single Line Diagram furnished by PGCIL is attached).

2. In order to consider the claim of PGCIL for grant of tariff under Regulation 7(7) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014, the Commission has desired to know whether 765 kV D/C Srikakulam-Angul transmission line is in regular service and whether the transmission line is serving any useful purpose in the configuration as proposed by PGCIL. Accordingly, CEA is requested to submit the necessary information and comments by 15.2.2017.

Yours faithfully,

(Shubha Sarma)

Encl : As above